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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan

Notification No 116 (RE – 2010)/2009-2014

New Delhi, Dated : 8 May, 2012

Subject:- Export Policy of Onions.

S.O. (E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992) read with Para 2.1 of the Foreign Trade Policy, 2009-2014, the Central Government amends the column “Nature of Restriction” in Notification No.75(RE-2010)/2009-14 dated 20.09.2011 with immediate effect

2. Export of onions will be allowed without any MEP(Minimum Export Price) for the period upto 2nd July 2012. Any consignment for which LEO (Let Export order) is not issued till midnight of 2nd July 2012, will be allowed for export at applicable MEP, which will be as per notification to be issued subsequently.

3. Each of the 13 STE's designated for export of onion will send a **daily** report about the quantity registered by them to DGFT addressed to the e-mail onionexport-dgft@nic.in .The daily report email will have the subject header “Name of STE /quantity allowed/date of issue of NOC” and will specify:

- (i) Name of applicant
- (ii) Quantity allotted
- (iii) IEC number of applicant

4. Effect of this notification:

The export of onions is allowed without any MEP upto 2nd July 2012 .

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